

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:7

ANSWERED ON:26.02.2007

SOCIAL SECURITY SCHEME FOR WORKERS IN THE UNORGANISED SECTOR

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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Committee of Secretaries has recommended the evolution of a social security scheme for the workers in the unorganized sector;
- (b) if so, the details thereof and the steps taken by the Government in this regard and the nature of the workman/labour likely to be covered thereunder;
- (c) whether there is any proposal to introduce the social security scheme for the unorganized sector workers from the forthcoming financial year in a phased manner; and
- (d) if so, the details thereof and the steps taken by the Government in this regard so far?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): The Committee of Secretaries constituted a small group to examine various possible options and components of a social security scheme for unorganized sector workers along with the phasing of implementation and financial implications.
- (b) to (d): The details of the scheme are being worked out in consultation with various stakeholders, general public, concerned Ministries/Departments and the National Commission for Enterprises in the Unorganised Sector. The modalities of the scheme and the extent of coverage thereof are being examined.